

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

**CP (IB) No. 59/7/HDB/2022
AND
IA (IBC) 1516/2024 in CP (IB) No. 59/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Smt. Pushpa Soni

...Financial Creditor

AND

Jairam Foundry Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1516/2024

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically.
Mr Malireddy Ramana Reddy, Chairman of Monitoring Committee present
through Video Conference.

Matter passed over.

Matter called again. Call on 30.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)